

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.310/2019**

Om Logistics Ltd.

Plaintiff

Versus

Consonic Components Pvt. Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.377/2019**

Om Logistics Ltd.

Plaintiff

Versus

Creative Industries

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.398/2019**

Om Logistics Ltd.

Plaintiff

Versus

Sun Spark Fresh Tea Pvt. Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.409/2019**

Om Logistics Ltd.

Plaintiff

Versus

Bhavansh Pharmaceuticals Pvt. Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.410/2019**

Om Logistics Ltd.

Plaintiff

Versus

Krishna Industries

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**Contempt Petition NO.03/2020**

Sh. Vikas Kumar Arya

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None for applicant.

Sh. Sanjay Sharma, counsel for respondent/defendant/DDA.

Ld. Counsel for respondent submits that he needs some time to file the response to the contempt application.

Let it be filed before the next date of hearing after supplying advance copy to the applicant.

Put up for further proceedings on 20/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.1792/2019**

Sh. Sukhdev Singh

Plaintiff

Versus

Sh. Raunak Singh

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.609126/2016**

Sh. Surinder Kumar Sharma

Plaintiff

Versus

Ms. Savita Gupta

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.609127/2016**

Sh. Surinder Kumar Sharma

Plaintiff

Versus

Ms. Shingari Devi

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.607529/2016**

Ms. Surinder Kaur

Plaintiff

Versus

Ms. Gurvinder Kaur

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- Sh. Komal Sharma, Ld. Counsel for plaintiff.

None for defendant.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 22/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.612929/2016**

Sh. Harvinder Singh Bawa

Plaintiff

Versus

Sh. Sukhwant Singh Bawa

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.613588/2016**

Sh. Harvinder Singh Bawa

Plaintiff

Versus

Sh. Sukhwant Singh Bawa

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.141/2017**

Sh. Harvinder Singh Bawa

Plaintiff

Versus

Sh. Sukhwant Singh Bawa

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

Matter is listed for PE. As per the Circular No.26/DHC/2020 dt.30/07/2020 of Hon'ble High Court of Delhi, only the ex-parte evidence matters are to be taken up and contested evidence matters are not to be taken up. In view thereof, matter is adjourned.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.1087/2017**

Sh. Praful Pal

Plaintiff

Versus

Sh. Durgesh Prasad Dubey

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None for plaintiff.

Sh. Jitender Singh, counsel for defendant no.2.

Matter was listed for arguments on maintainability. In the absence of other counsels, arguments could not be heard.

Put up for arguments on maintainability on 22/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.548578/2012**

Sh. Jaggumal

Plaintiff

Versus

M/s Agro Tech Foods Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.611960/2016**

Sh. Anupam Jain

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020



**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.608950/2016**

Sh. Dilbag Singh

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.606804/2016**

Sh. Shiv Bhushan Tiwari

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi

dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.606941/2016**

Smt. Somwati

Plaintiff

Versus

Delhi Development Authority

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.608149/2016**

Sh. Shambhu Nath Tiwari

Plaintiff

Versus

Sh. Shiv Bhushan Tiwari

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- None.

None joined the video conferencing, therefore, the matter could not be heard.

Put up for the purpose fixed on 19/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.8220/2016**

Delhi Development Authority

Plaintiff

Versus

M/s Acro Engineering Enterprises

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Present:- Sh. Sanjay Sharma, counsel for plaintiff/DDA.

None for defendant.

Counsel for plaintiff seeks some time to advance clarifications to the queries raised by the court on the last date of hearing. He submits that department require some time for advancing clarifications.

At his request, put up for clarifications by way of last opportunity on 08/09/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-02**  
**(WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.**            **/2020**

Sh. Chetan Kapoor

Plaintiff

Versus

R.K. Sports

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present: - Sh. Hemant Gupta, counsel for plaintiff.

Heard in the matter. Let an affidavit be filed by the plaintiff disclosing the E-mail address and Whatsapp Mobile number of the defendant.

After filing of the affidavit let summons of the suit U/O XXXVII CPC be issued upon the defendant through Whatsapp, E-mail and through Speed Post, Courier, etc.

Let an affidavit of service be filed at least three days in advance of the next date of hearing by the plaintiff. Plaintiff is also directed to file the certified copies of the documents before the next date of hearing.

Let the complete original paper book be filed in physical form in court within three days from today.

Put up for further proceedings on 22/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.        /2020**

Ms. Harvinder Kaur

Plaintiff

Versus

Sh. Ajay

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present: - Sh. Sudhir Anand, counsel for plaintiff.

Heard in the matter. It is noticed that the plaintiff has not filed the invoice of the transaction with the defendant.

Plaintiff is directed to file the invoice before the next date of hearing.

At request, put up for consideration on 08/09/2020.

Let the complete original paper book be filed in physical form in court within three days from today.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-  
02 (WEST), TIS HAZARI COURT, DELHI**

**SUIT NO.        /2020**

Sh. Satya Dev Thakur

Plaintiff

Versus

Timber Floor Pvt. Ltd.

Defendant

**THROUGH CISCO WEBEX VIDEO CONFERENCING**

Date:10/08/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. [readercj02west@gmail.com](mailto:readercj02west@gmail.com) of this court. Let it be checked and registered.

Present:- Ms. Shweta Garg, counsel for plaintiff.

Heard in the matter. After some arguments on the point of consideration, counsel for plaintiff sought to amend the plaint.

Let an appropriate application alongwith amended plaint be filed in this regard before the next date of hearing.

Put up for consideration on 02/09/2020.

Let the complete original paper book be filed in physical form in court within three days from today.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal  
C.J-02, West, THC, Delhi  
dt.10/08/2020